

prepared. Out of this panel, two persons will sit along with the three officials. Out of those two persons from the panel, one must be a lady member so that the hopefully will take care of selection in such a way that it will not affect children.

PROF. MADHU DANDAVATE : Sir, one hon. Member of this House who is so silent here plays havoc on the screen by killing hundreds of men on the screen. Will the hon. Minister request him to be a bit more sober on the films and try to be more active in the House ?

SHRI V.N. GADGIL : Sir, I need not speak on his behalf. He can take proper care. I would like to say that if Prof. Dandavate becomes less aggressive, I would request him also.

SHRI AMITABH BACHCHAN : Sir, the the hon. Member from the Opposition and a leading Professor has referred to this in many ways in the past also ; in a public rally some months ago in a Southern region of this country, he has said that Members of my clan are paying silent homage in this House. I would like to say that it is sometimes wiser to remain silent rather than behave like a sophisticated rhetoricians who is intoxicated by the oxuberance of their own verbosity.

SHRI S. JAIPAL REDDY : What is the Question, Sir ?

[Translation]

MR. SPEAKER : This is an internal matter.

[English]

SHRI K.K. TEWARY : Sir, the hon. Minister has referred to the Bombay Masala formula films. My impression is that the Doordarshan in the name of sponsored programme has been showing utter junk. These films and these programmes are outrageous to the taste of the public. They cannot be viewed by children. I am also told that lots of money are changing hands for sponsoring these progrmmes, because as he had admitted just now, there are no precise guidelines. So, in the absence of precise guidelines, the Committee or whosoever decides this, are taking advantage and a lot of corruption is prevailing in these sponsored programmes.

In view of the utterly bad taste that these programmes pervade and also allegations of corruption, will the Minister have a committee to examine the modalities of the sponsored programmes ?

[Translation]

MR. SPEAKER : He has already replied to it.

[English]

SHRI V.N. GADGIL : This is precisely for that reason that this panel is being constituted.

SHRI DINESH GOSWAMI : Sir, the hon. Minister has himself admitted that there is a total dearth of children films. In the past, he showed some very good films of some other countries. Therefore, may I know, whether the Government would make some efforts to produce really entertaining children films and continue the practice of importing certain good films instead of some serials which have been imported from abroad ?

SHRI V.N. GADGIL : I am happy that the hon. Member has raised this issue. I am also very anxious to increase the number of children programmes. When the International Children Film Festival was held in Bangalore, in the presence of the Prime Minister, I made a promise to children that we will introduce children hour and that we have introduced from the 1st of January.

As far as imports are concerned, we are negotiating with some countries. Already, we have purchased Walt Disney 28 Cartoons. Some more we will purchase. As far as Indian children films and concerned, I persuaded Mr. Amol Palekar to become chairman of the Children Film Society. I think, he is doing good work. Some films are coming. Moreovr, I have tried to contact people in the field of Children Film Society at, Baroda, Bangalore and various other places and they have agreed that they will produce some more programmes.

Pay scale of Junlor Engineers in Andaman and Nicobar Islands

*477. **SHRI MANORANJAN BHAKTA :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Andaman & Nicobar

Administration has recommended to his Ministry to accord their approval to equalise the pay scale of Junior Engineers working in the Public Works Department in the Union territory of Andaman and Nicobar Islands ; and

(b) if so, when the proposal was received and the action taken in the matter ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOR) :

(a) Yes, Sir.

(b) The proposal received in September, 1985 is under process.

SHRI MANORANJAN BHAKTA : The question is whether the CPWD is not having two pay scales for the same category of Junior Engineers. It prevails only in the Union Territory of Andaman & Nicobar Islands. Near about 20 or odd number of Junior Engineers who were promoted as Junior Engineers from the Work Assistants after rendering their services for more than 20 years or so are subjected to a lower pay scale though they are performing the same duties and work like other Junior Engineers who are getting the higher pay scales. In his reply the hon. Minister has said that in September, 1985 the proposal has been received from the Andaman & Nicobar Administration but even today, unfortunately, they are still processing this matter and could not take any decision. That is why I am asking from the hon. Minister whether he agrees in principle that for the same type of job in the same category, there should be one pay scale.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : Mr. Speaker, Sir, the proposal from Andaman and Nicobar Administration was received in September, 1985. The Junior Engineers have two pay scales in that Union Territory. The one is Rs. 425-700 and the other is Rs. 380-600. The D.G. (CPWD) was consulted in the matter as soon as the proposal was received and he has agreed that the proposal can be considered if norms obtaining there are at par with those in C.P.W.D. Thereafter, the Andaman and Nicobar Administration had confirmed that

the norms of work and nature of duties of Junior Engineers in that Union Territory are the same as in the C.P.W.D. On that basis the Ministry had referred the proposal to the Finance Division in February and the Finance Division has now asked for information from Andaman and Nicobar Administration regarding recruitment rules, the number of Junior Engineers and the Financial implications of the proposal. The information from Andaman and Nicobar has not yet been received. It can be considered only after the required information is received from there.

[*English*]

SHRI MANORANJAN BHAKTA : I have asked a very plain question to the hon. Minister whether in principle he agrees that the same category of Government employees should be given one pay scale for doing the same type of job. He has evaded that reply and then he has again shifted his responsibility towards the Andaman & Nicobar Administration though for Union Territory this is the nodal Ministry and they cannot evade their responsibility.

So now my question is whether the hon. Minister will kindly tell us whether they are, in principle, agreeing to this philosophy that there should be one pay scale for the some category of Government employees.

I am putting my second question also.

The second question is on what date the Finance Division asked for the information and within what time the Government will take the decision in the matter.

SHRI ABDUL GHAFOR : I would like to inform the hon. Member that (*Interruptions*). one Junior Engineer has preferred a writ petition in the Calcutta High Court in the year, 1985 that the pay revision should be made... (*Interruptions*). He put a question whether we agree to this principle, that is, if a person does the same work, equal pay should be given to him.

That the Director General has written to the Andaman P.W.D. Whether the nature of the work is the same as the other Junior Engineers are doing—we have received

the reply. After receipt of the reply the matter was referred to the Finance Ministry and the Finance Ministry wanted to know about 3 or 4 items which we have sent to the Andaman and Nicobar Government and we are awaiting information from them and as soon as we receive the information we will take a decision.

I would assure the hon Member that we agreed to the principle which he has stated just now. There is no difficulty in that.

Marine University in Kerala

*478. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a Marine University is proposed to be set up in Kerala ;

(b) if so, the proposed location ;

(c) whether Government have conducted any study/survey to determine the best location for the Marine University ; if so, the details thereof ; and

(d) whether Government are considering Calicut as a possible location in view of the extensive fishing there ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND CORPORATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) to (d). Do not arise.

SHRI MULLAPPALLY RAMACHANDRAN : The answer given by the Minister is quite disappointing and I am sorry to say that my State of Kerala is once again ignored by the Centre.

The State of Kerala has 517 km of coastal line which is perhaps the longest coast line. Kerala stands first in the country so far as marine products are concerned. In matters of export also my State stands first. The Indian Ocean Study Group has also made it clear that Kerala waters have got the highest marine potential in the country.

Keeping in view all these factors, may I know from the hon Minister whether the Ministry will consider starting a Marine University in the State of Kerala ?

SHRI YOGENDRA MAKWANA : First of all I would like to inform the hon Members through you that there is a vast difference between a Marine University and a Fisheries University. What the hon Member has in mind is about a Fisheries University. If it is Marine University, then the Department of Oceanography will come into the picture. But he is talking about fisheries. In Kerala there is already one Fisheries College under Kerala Agricultural University and there are two Institutes of the ICAR which also impart education and training and give degrees. At present it is not necessary to have another University.

SHRI MULLAPPALLY RAMACHANDRAN : The answer given by the hon Minister is misleading. The hon Senior and Junior Ministers visit Kerala frequently and they are fully convinced of the necessity of starting a Marine University in Kerala.

In this connection may I know from the hon Minister whether the Government of Kerala has represented in this connection to start a Marine University in Kerala ?

SHRI YOGENDRA MAKWANA : So far as the State Government is concerned, I have not received any proposal.

SHRI MULLAPPALLY RAMACHANDRAN : I am sorry the answer given by the Minister is wrong.

SHRI YOGENDRA MAKWANA : There is a Kerala Agriculture University in Trichur and there is a College of Fisheries in Cochin which imparts education in Fisheries. 30 seats are available for B.Sc. (Fisheries) and 5 seats for M.Sc. (Fisheries).

SHRI SURESH KURUP ; He is misleading the House...

(Interruptions)

MR. SPEAKER : If he is wrong, he will be answerable.

Sick Iron Ore Mines

*479. SHRI LAKSHMAN MALLICK ; Will the Minister of STEEL AND MINES be pleased to state :